RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/99/2021

Date: 01.11.2021

The services of **Shri Omi Purohit**, an Officer in the District Judge Cadre, have been repatriated from the post of **Registrar**, **Rajasthan State Human Rights Commission**, **Jaipur** vide State Government Order No. F.4(4)HHR/2018 dated 01.11.2021 consequent thereupon, he is hereby transferred/posted on the post of **District & Sessions Judge**, **Chittorgarh** and he is directed to join his new assignment at the earliest.

П

The State Government Order No. F.4(4)HHR/2018 dated 01.11.2021 vide which **Shri Shailendra Vyas**, an officer in the District Judge Cadre, presently posted as Judge, Industrial Tribunal-Cum-Labour Court, Bhilwara has been transferred and appointed as **Registrar**, **Rajasthan State Human Rights Commission**, **Jaipur** vice Shri Omi Purohit, is hereby endorsed for compliance.

111

The services of **Shri Kanheeya Lal Pareek**, an officer in the Senior Civil Judge Cadre, have been repatriated from the post of Principal Magistrate, Juvenile Justice Board, Jodhpur, vide Government Order No. F.22(7)(4)/बा.अ.वि. / प्रि. मजिस्ट्रेट नियुक्ति / 2016/43926 dated 20.10.2021, consequent thereupon, he is hereby transferred/posted as **Senior Civil Judge-Cum-ACJM, Ratangarh (Churu)** vice Ms. Mandvi Rajvi and he is directed to join his new assignment.

<u>IV</u>

Ms. Mandvi Rajvi an officer in the Senior Civil Judge Cadre, presently posted as Senior Civil Judge-Cum-ACJM, Ratangarh (Churu) and who has been appointed/posted as Principal Magistrate, Juvenile Justice Board, Jodhpur vice Shri Kanheeya Lal Pareek on her own request, vide Government Order No.F.22(7) (4)/बा.अ.वि. / प्रि.मजिस्ट्रेट नियुक्ति / 2021/43100 dated 12.10.2021, consequent thereupon, she is hereby relieved to join her new assignment.

V

Ms. Snehlata Jakhar officer in the Senior Civil Judge Cadre, presently posted as Spl. ACMM (PCPNDT Act Cases), Jaipur Metropolitan-I and who has been appointed/posted as Principal Magistrate, Juvenile Justice Board, Dausa vide Government Order No. F.22(7)(4)/बा.अ.वि. / प्रि. मजिस्ट्रेट नियुक्ति / 2021/45203 dated 01.11.2021, consequent thereupon, she is hereby relieved to join her new assignment.

Note:

- The concerned officers are directed to hand over the charge in accordance with Order No.24/P.I. Dated 23.11.1998.
- Ms.Mandvi Rajvi who has been transferred on her own request, shall not be entitled to claim transfer allowance and joining time.

BY ORDER

REGISTRAR GENERAL

Contd...2

No.Estt.B2(v)1/2021/3442

Copy forwarded to the following for information and necessary action:-

- 1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.

3. P.S. to All Hon'ble Judges at Jodhpur.

- 4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
- 5. The Secretary to the Government of Raj, Department of General Administration (Gr.2), Jaipur.

6. The Secretary to the Government of Raj, Home (Human Rights) Department, Jaipur.

7. The Commissioner & Joint Secretary to the Government of Raj, Department for Child Rights, 20/198, Kaveri Path, Near K.L. Saini Stadium, Mansarover, Jaipur.

8. The Secretary, Lokayukta, Sachivalaya, Jaipur.

- The Accountant General, Rajasthan, Jaipur. The Registrar General/ Registrar(Vig.)/ (Admn.)/ (Rules)/ (Class.)/ (Exam.)/ OSD(F&I)/ (Judicial) Rajasthan High Court, Jodhpur and Registrar HQ. at Delhi.
- 10. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.

11. All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.

12. Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Officers/posts/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.

13. The Director, Rajasthan State Judicial Academy, Jodhpur.

14. The Sr. Technical Director/Technical Director, Computer Cell, Rajasthan High Court Jodhpur/Jaipur Bench for uploading on the official website of Rajasthan High Court.

Personal File/ Conf./Accounts/General/store Sub.Court/Statistics/Computer Cell RJS Leave/Jr.Actt./Building Cell

REGISTRAR GENERAL

Date: 01.11.2021